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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A.NO. 149/2000

New Delhi, this the 28th day of January, 2000.

HON'BLE MR. JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE MRS. SHANTA SHASTRY, MEMBER (A)

Sh. Puran Lal, S/O Late Loknath, R/O
Vill. Kotra, Post: Itail, Distt.
Jhansi.

.....Applicant.

(By Advocate Sh. A.K. Trivedi)

VERSUS

1. Kendriya Vidyalaya Sangathan,
through it's Commissioner, K.V.S.
Headquarters, 18, Institutional
Area, Sahid Jit Singh Marg, New
Delhi.

2. The Commissioner, Kendriya
Vidyalaya Sangathan, K.V.S.
Headquarters, 18, Institutional
Area, Sahid Jit Singh Marg, New
Delhi.

....Respondents

(None for the respondents)

O R D E R (ORAL)

By Hon'ble Mr. Justice Ashok Agarwal, Chairman:-

Sh. A.K. Trivedi, learned counsel for applicant states that Dasti notices which were issued on 24.01.2000, have been duly served on the respondents. However, none has caused appearance on behalf of the respondents.

2. Applicant is one of the candidates who had appeared in the Examination held on 29.08.99 for the post of Librarian. A result in respect of the said Examination, has been declared on 29.12.99. However, the same does not contain the results of Ex-servicemen. Applicant in the circumstances has made a representation on 11.01.2000, however, no reply has so far been received by him.

Seal

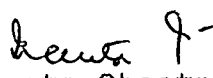
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3. In the circumstances, we direct the respondents. to declare the results in respect of candidates belonging to the Ex-servicemen category expeditiously within a period of one month from the date of the service of this order upon them. The respondents will intimate the results, as far as the applicant is concerned, to him within the aforesaid period. In case, no candidate from Ex-servicemen category are found fit, the same also be informed to the applicant within the aforesaid period. In case, the applicant is declared as having been passed from the aforesaid category, it goes without saying he will be entitled to be called for interview.

4. Present application is disposed of with the aforesaid directions.


(Mr. Ashok Agarwal)
Chairman


(Mrs. Shanta Shastri)
Member (A)

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